

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 387 of 2000

Tuesday, this the 18th day of July, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. Shibu K. Samuel,
Sweeper/Part Time Sweeper,
Peringamala Sub Post Office,
Thiruvananthapuram - 695 563
S/o K.S. Samuel, residing at
Charuvila Veedu, Chittoor,
Peringamala, Thiruvananthapuram.Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Versus

1. Sub Divisional Inspector of Post Offices,
Nedumangad, Thiruvananthapuram.
2. Chief Postmaster General,
Kerala Postal Circle, Thiruvananthapuram.
3. Union of India, represented by its Secretary,
Ministry of Communications,
New Delhi.Respondents

By Advocate Ms. P. Vani, ACGSC

The application having been heard on 18th July, 2000, the
Tribunal on the same day delivered the following:

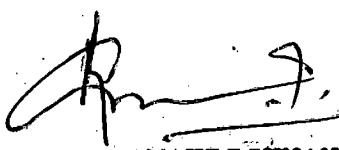
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

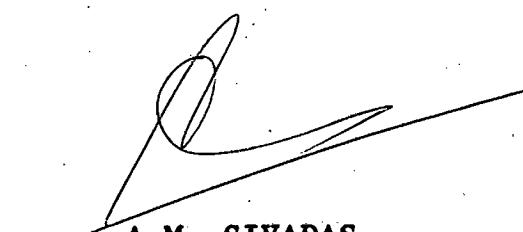
The learned counsel appearing for the applicant sought
leave to withdraw the Original Application without prejudice.
Leave granted.

2. The Original Application is dismissed as withdrawn
without prejudice.

Tuesday, this the 18th day of July, 2000


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

ak.


A.M. SIVADAS
JUDICIAL MEMBER